NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. MA 913/2019 MA 289/2017 MA 240/2017 MA 241/2017 MA 375/2017 IA 936/2021 IA 1048/2021 IA 1734/2021 IA 2147/2021 IA 2670/2021 IA 140/2022
In C.P.(IB)-65(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - Sanjay Ruia
V/s
Magna Opus Hospitality Pvt Ltd & Ors.

APPEARANCES: -

FOR THE APPLICANT	:	Mr. Sanjay Kumar Ruia
FOR THE RESPONDENT	:	Adv Chaitantaya Bhandarkar
FOR THE RP	**:**	Mr. Susil Kumar Gupta

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **31.10.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish